

Corrigendum to Detailed Public Statement (DPS)**For the attention of the Equity Shareholders of****KREBS BIOCHEMICALS AND INDUSTRIES LIMITED****Regd. Office :** 8-2-577/B, 3rd floor, Maas Heights, Road No. 8, Banjara Hills, Hyderabad - 500 034**Tel:** 040-66037777; **Fax :** 040-66037755; **e-mail :** com_sec@krebsbiochem.com;**CIN: L24110TG1991PLC013511**

This Corrigendum to the DPS is being issued by Arihant Capital Markets Limited ("Manager to the Offer") on behalf of **Ipca Laboratories Limited** ("Acquirer") in respect of the Open Offer to the Equity Shareholders of Krebs Biochemicals and Industries Limited ("Target Company") pursuant to and in compliance with Regulation 3(1) and (4) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereto ("SEBI SAST Regulations"). This Corrigendum is being issued pursuant to changes / amendments advised by SEBI vide their letter dated October 21, 2015 and should be read in conjunction with the DPS published on February 24, 2015 in publications (a) Business Standard, all India English and Hindi editions; (b) Mumbai Lakshwadeep, Mumbai Marathi edition; and (c) Prajashakti, Hyderabad Telugu edition.

The terms used in this Corrigendum to the DPS have the same meaning assigned to them in the DPS issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to note the following information related to the Open Offer :

Activity	Original Schedule	Revised Schedule
Public Announcement Date	Friday, February 13, 2015	Friday, February 13, 2015
Detailed Public Statement Date	Tuesday, February 24, 2015	Tuesday, February 24, 2015
Filing of draft Letter of Offer (LOF) with SEBI	Tuesday, March 3, 2015	Tuesday, March 3, 2015
Last date for competing offer	Wednesday, March 18, 2015	Wednesday, March 18, 2015
SEBI observations on draft LOF	Wednesday, March 25, 2015	Wednesday, October 21, 2015
Identified Date (Identified date is only for the purpose of determining the shareholders to whom the LOF shall be sent)	Thursday, March 26, 2015	Monday, October 26, 2015
Date by which LOF will be despatched to the shareholders	Tuesday, April 7, 2015	Monday, November 2, 2015
Last date by which the Board of Target Company shall give its recommendation	Friday, April 10, 2015	Thursday, November 5, 2015
Issue Opening Advertisement Date	Monday, April 13, 2015	Friday, November 6, 2015
Date of commencement of tendering period (open date)	Wednesday, April 15, 2015	Monday, November 9, 2015
Date of expiry of tendering period (closure date)	Tuesday, April 28, 2015	Tuesday, November 24, 2015
Date by which all requirements including payment of consideration would be completed	Thursday, May 14, 2015	Wednesday, December 9, 2015

Reference to the various dates as mentioned in the Public Announcement, DPS should be read as per revised activity schedule mentioned above. All other terms and conditions remain unchanged.

The Acquirers accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the SEBI SAST Regulations. A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer, **Ipca Laboratories Ltd.**

**ARIHANT capital markets ltd.****Merchant Banking Division**

SEBI REGN NO.: INM 000011070

1011, Solitaire Corporate Park, 1st floor

Building No. 10, Guru Hargovindji Marg

Chakala, Andheri (E), Mumbai - 400 093

Tel : 022-42254800/862; Fax : 022-42254880

Email: mbd@arihantcapital.com

Website: www.arihantcapital.com**Contact Persons: Mr. Amol Kshirsagar /
Mr. Satish Kumar P.****Place : Mumbai****Date : November 2, 2015**